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Title: Presentation of the 22<sup>nd</sup> to 25<sup>th</sup> Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to present the following Reports:-

- (1) Twenty-second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on "Working of Scheduled Castes Sub Plan (SCSP) " pertaining to the Ministry of Social Justice and Empowerment and Planning Commission
- (2) Twenty-third Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by the Government on the recommendations contained in the Thirteenth Report (Fifteenth Lok Sabha) on the subject "Termination of 10 SC ex-teachers appointed by NSES of NDMC on contract basis during SRDs 2005 and 2007" pertaining to the Ministry of Home Affairs.
- (3) Twenty-fourth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Direct Taxes (CBDT)" pertaining to the Ministry of Finance (Department of Revenue).
- (4) Twenty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on "Working of Tribal Sub Plan (TSP)" pertaining to the Ministry of Tribal Affairs and Planning Commission.

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...(Interruptions)